

WP(C) No. 62 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Mr. BK Deb Roy, Advocate, present for the petitioner.

Ms. S. Acharjee, Advocate, present for respondent No.1

Mr. KP Bhattacharjee, Advocate, present for respondents No. 6,
7 and 16.

Mr. SA Sheikh, Advocate, present for the respondents No. 10 to
15.

Learned counsel for the respondents pray for and are allowed
further 4(four) weeks' time to file their counter affidavits.

List after 4(four) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 188 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Mr. R.Sahu, Advocate, present for the petitioners.

Mr. S. Dey, Advocate, present for the respondents.

Learned counsel for the respondents pray for and are allowed further 2(two) weeks' time to file the counter affidavits.

List after 2(two) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 191 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Ms. SG Momin, Advocate, present for the petitioners.

Mr. S. Dey, Advocate, present for the respondents No. 1 to 3.

Mr. HL Shangreiso, Advocate, present for the respondent No.4

Learned counsel for the respondents No. 1 to 3 prays for and is allowed further 2(two) weeks' time to file the counter affidavit.

List after 2(two) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 231 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Mr. N.Mozika, Advocate, present for the petitioners.

Mr. R.Deb Nath, CGC, present for the respondents.

Learned counsel for the petitioners prays for and is allowed further 3(three) weeks' time to file the rejoinder affidavit.

List after 3(three) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 235 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Ms. R Majaw, Advocate, present for the petitioner.

Mr. S Dey, Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed further 2(two) weeks' time to file the counter affidavit.

List after 2(two) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 284 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Mr. R.Jha, Advocate, present for the petitioner.

Mr. R Deb Nath, CGC, present for the respondents.

Learned counsel for the respondents prays for and is allowed further 3(three) weeks' time to file the counter affidavit.

List after 3(three) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 364 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Ms. R.Dutta, Advocate, present for the petitioner.

Mr. SP Mahanta, Advocate, present for the respondents.

Affidavit-in-opposition has been filed by the respondents. Same be taken on record.

Additional affidavit too has been filed on behalf of the petitioner. Same too be taken on record.

Learned counsel for the petitioner prays for and is allowed 2(two) weeks' time to file the rejoinder affidavit to the counter affidavit filed on behalf of the respondents.

List after 2(two) weeks. Meanwhile, learned counsel for the respondents is allowed to file counter affidavit to the additional affidavit filed on behalf of the petitioner.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 365 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Ms. R.Dutta, Advocate, present for the petitioner.

Mr. SP Mahanta, Advocate, present for the respondents.

Affidavit-in-opposition has been filed by the respondents. Same be taken on record.

Additional affidavit too has been filed on behalf of the petitioner. Same too be taken on record.

Learned counsel for the petitioner prays for and is allowed 2(two) weeks' time to file the rejoinder affidavit to the counter affidavit filed on behalf of the respondents.

List after 2(two) weeks. Meanwhile, learned counsel for the respondents is allowed to file counter affidavit to the additional affidavit filed on behalf of the petitioner.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 370 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Mr. R Deb Nath, Advocate, present for the petitioner.

Mr. KP Bhattacharjee, Govt. Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed further 2(two) weeks' time to file the counter affidavit.

List after 2(two) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 373 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Ms. B Rynthiang, Advocate, present for the petitioner.

Mr. KP Bhattacharjee, Govt. Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed further 2(two) weeks' time to file the counter affidavit.

List after 2(two) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 394 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Mr. S.Chakravarty, Advocate, present for the petitioner.

Mrs. T.Yangi, Advocate, present for the respondents No. 2, 3 and 4.

Learned counsel for the respondents No. 2, 3 and 4 prays for and is allowed further 3(three) weeks' time to file the counter affidavit.

List after 3(three) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 378 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Ms. R Majaw, Advocate, present for the petitioner.

Mr. S Dey, Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed further 2(two) weeks' time to file the counter affidavit.

List after 2(two) weeks.

CHIEF JUSTICE

S.Rynjah

WP(C) No. 383 of 2013

7.3.2014

HON'BLE THE CHIEF JUSTICE

Mr. BK Deb Roy, Advocate, present for the petitioner.

Mr. R Deb Nath, CGC, present for the respondents.

Learned counsel for the petitioner prays for and is allowed further 3(three) weeks' time to file the rejoinder affidavit.

List after 3(three) weeks.

CHIEF JUSTICE

S.Rynjah